

**O.I.H**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. 272**

**TO BE ANSWERED ON DECEMBER 16, 2021**

**PUCCA HOUSES IN URBAN AREAS**

**NO. 272. SHRI KANAKMAL KATARA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the steps taken to provide pucca houses to all in urban areas of Rajasthan;**
- (b) the number of urban houses sanctioned in Banswara and Dungarpur districts along with the details of the number of houses still required,**
- (c) whether the quality and other parameters of houses are being checked from time to time; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) to (d): A statement is laid on the Table of the House.**

## STATEMENT

### STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 272 (12<sup>TH</sup> POSITION) FOR 16.12.2021 REGARDING 'PUCCA HOUSES IN URBAN AREAS'

- (a): Land and Colonization are State Subjects. Schemes on housing are implemented by States/ UTs. However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All' is supplementing the efforts of States/ UTs by providing central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) to construct houses for all eligible families/ beneficiaries across the country including Rajasthan. Details of the scheme is available at <https://pmay-urban.gov.in/uploads/guidelines/60180813309f2-Updated%20guidelines%20of%20PMAY-U.pdf>.
- (b): The number of houses sanctioned under PMAY-U in Banswara and Dungarpur districts is 961 and 627 respectively. No fresh demand is pending from these districts.
- (c)& (d): Yes, Sir. As per the PMAY-U scheme guidelines, States/UTs engage Third Party Quality Monitoring Agencies (TPQMA) to ensure quality of construction under various components of the Mission to visit the project site from time to time and to advise State/ UT and Urban Local Bodies on quality related issues. On the basis of quality assurance report by such agencies and also reports of their own technical staff, States and ULBs are mandated to take both preventive and curative measures to ensure standard quality houses and related infrastructure.